

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

E.P. NO. 09 OF 2016 &
IA NO. 615 OF 2016 IN
APPEAL NO.171 OF 2012

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd.

...Appellant(s)

Versus

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Rahul Kinra
Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

ORDER

As agreed by learned counsel for the parties, list the matter on
06.11.2019.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk